

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.3775

TO BE ANSWERED ON THE 22ND DECEMBER, 2015/PAUSHA 1, 1937 (SAKA)

SURRENDER OF BLT MILITANTS

3775. SHRI NABA KUMAR SARANIA:

Will the Minister of HOME AFFAIRS be pleased to state the details of the Bodoland Territorial Council (BTC) Accord signed between the State Government of Assam, Union Government and Bodo Liberation Tigers (BLT) in 2003?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)

A Memorandum of Settlement (MoS) was signed by the Central Government, Government of Assam and the Bodo Liberation Tiger (BLT) on 10.2.2003. The main clauses of the MoS interalia includes setting up of Bodoland Territorial Council (BTC) in the State of Assam under the Sixth Schedule to the Constitution of India, inclusion of Bodo language in the Eighth Schedule to the Constitution, revision of list of Scheduled Tribes for the State of Assam, setting up of Central Institute of Technology, additional development package of Rs.100 crore per annum for 5 years over and above the normal plan assistance to the State of Assam, rehabilitation of BLT cadres, etc.
